12.27½ hrs.

COMMITTEE ON PUBLIC UNDERTAKINGS

FIFTEENTH REPORT

SHRI JYOTIRMOY BOSU (Diamond Harbour): I beg to present the Fifteenth Report of the Committee on Public Undertakings on Central Inland Water Transport Corporation—Utility of Rajabagan Dockyard and other related matters.

12.28 hrs.

COMMITTEE ON THE WELFARE OF SCHEDULED CASTES AND SCHEDULED TRIBES

TWENTY-FOURTH REPORT

SHRI PURNANARAYAN SINHA (Tezpur): I beg to present the Twenty-fourth Report (English and Hindi versions) of the Committee on the Welfare of Scheduled Castes and Scheduled Tribes—Action taken by Government on the recommendations contained in their Third Report on the Ministry of Education and Social Welfare (Department of Education)—Admission and other facilities for Scheduled Castes and Scheduled Tribes in the Indian Institute of Management.

12.28½ hrs.

STATEMENT RE. SCHEME FOR REPLENISHMENT OF GOLD AGAINST EXPORT OF GOLD JEWELLERY

MR. SPEAKER: Shri Mohan Dharia.

THE MINISTER OF COMMERCE AND CIVIL SUPPLIES AND CO-OPERATION (SHRI MOHAN DHARIA): Sir, it is a long statement. So, with your permission, I would like to lay it on the Table.

Statement

Government have been considering a scheme to allow replenishment of gold against the export of gold ornaments and I had assured last week that it will be finalised by Independence Day. The House will be happy to know that the scheme has been finalised and I am making this Statement to apprise the Members of its salient features.

2 The scheme would permit experts of ornaments made of gold of 14 carats or higher purity. A minimum value added of 33-1/3 per cent over the value o pure gold content will be expected.

3 The scheme can be availed of by all Registered Exporters of Gem and Jewellery, cooperative societies of certified goldsmiths and public sector corporations both of Central and State Governments operating as Export Houses.

4 The scheme would provide replenishment of gold to the extent that it is used in the ornaments exported, Government will notify from time to time the price at which gold will be sold. This price will be fixed having regard to the international price of gold. Sales will be through the State Bank of India.

5 The scheme will cover export made by air-freight through the Custom Houses at Bombay, Madras, Calcutta and Delhi against contracts supported by irrevocable letters of credit or cash-on-delivery basis. It is proposed to extend the benefits under the scheme to exports from other places in due course.

6 Eligible exporters should file their applications with the licensing authorities under the Chief Controller of Imports and Exports at the above places. Export licences will be granted by endorsement on shipping bills. The customs will allow the exports, after verifying the